- (a) whether it is a fact that only 7 per cent to 8 per cent children in the age group of 18 to 23 years are able to get admission in the colleges or universities;
  - (b) if not, the exact assessment of these figures;
- (c) whether Government have chalked out any new schemes in order to increase the number of such admissions and to increase the number of regular colleges; and
  - (d) if so, the target set for the purpose?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MD. ALIASHRAF FATMI): (a) Yes, Sir, it is so estimated.

- (b) Does not arise.
- (c) and (d) Colleges are established by the State Governments/Universities/Private Managements/Trusts. However, according to the information furnished by the University Grants Commission, it is proposed to enhance the access ratio to 10% by the end of Tenth Plan through conventional and distant mode of education.

## Selection and promotions in Delhi University

† 4057. SHRI KRIPAL PARMAR:

SHRI SURENDRA LATH:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that as per rules actions like selection and promotion should not be taken prior to completion of tenure of the Vice-Chancellor of the University of Delhi but lecturers and professors are being appointed there on large scale since last few days by flouting the rules of UGC and his Ministry;
- (b) if so, whether it is also a fact that selection committees are being constituted without obtaining approval of academic council; and
  - (c) if so, the action taken by Government to check flouting of rules?

<sup>†</sup> Original notice of the question was received in Hindi.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI M.D. ALIASHRAF FATMI): (a) There is no such rule restraining the University of Delhi from conducting selections/ promotions prior to the completion of the term of the Vice-Chancellor, However, it is for the University to decide whether such actions could be postponed or not.

- (b) The Selection Committees for appointment of teachers in the colleges of the University of Delhi are constituted in accordance with the provisions of relevant Ordinances of the University. These Ordinances provide for nominees of the Vice Chancellor on the Selection Committees and not of the Academic Council. Though it is advisable for the Vice Chancellor to make nominations out of a panel of experts recommended by the Academic Council, obtaining approval of the Avademic Council is not a statutory requirement
  - (c) Does not arise.

## Extension of Sarva Shiksha Abhiyan upto 10th Class

4058. DR. KARAN SINGH: DR. T. SUBBARAMI REDDY:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Planning Commission has made recommendations for conducting mid-term appraisal to consider extension of SSA mission upto Class 10 by promoting public-private partnership;
- (b) whether according to the planning panel, after successful implementation of the SSA, there would be increased demand for secondary education and in order to meet it the present Sarva Shiksha Abhiyan, which is only for primary class, may be expanded upto Class 10;
- (c) if so, whether Government have considered the Planning Commission's recommendations; and
  - (d) if so, by when a final decision in this regard is likely to be taken?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMD. ALI ASHRAF FATMI): (a) Yes, Sir.